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NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
(SINGLE BENCH)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 27.10.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA/156/252/HDB/2017
NAME OF THE COMPANY	Indica Homes Private Limited
NAME OF THE PETITIONER(S)	Indica Homes Private Limited
NAME OF THE RESPONDENT(S)	Registrar of Companies, Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
VENKATASWAMY REDDY	MD	VSK.BUSINESS @GMAIL.COM	
		98490 26754	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
रमेश चन्द्र मिश्रा/ RAMESH CHANDRA MISHRA			
कंपनी पंजीयन/ Registrar of Companies, हैदराबाद और प्रदेश और तेलंगणा Hyderabad For Andhra Pradesh And Telangana			

Heard Mr.Venkataswamy Reddy, Managing Director for the petitioner.

Company Application is disposed by separate order.


Member (Judicial)